

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 05.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1

Mr. N. Rai, Senior Advocate.

Mr. Yozan Rai, Advocate.

Mr. Pradeep Tamang, Advocate.

Ms. Prescilla Rai, Advocate.

R-2, R-3, R-4 & R-5 None present.

ORDER

Items have been delivered to Respondents No.2, 3, 4, 5 as per online postal tracking report, as already recorded on 03-06-2024. The said Respondents have not entered appearance today either in person or through Counsel.

It is submitted by Learned Senior Counsel for the Respondent No.1 that Respondent No.5 had remained consistently absent and was proceeded *ex parte* before the Learned Trial Court.

With regard to the Respondents No.2, 3 and 4, Learned Counsel for the Appellants verbally seeks time to take steps and undertakes to serve Notice by *dasti*.

Registry to take steps accordingly.

List on 03-09-2024.

Judge
05.08.2024